

From,

Atul Srivastava, HJS  
Joint Registrar (Judicial) (Services),  
High Court of Judicature  
at Allahabad

To,

The Director,  
Judicial Training & Research Institute, U.P.,  
Vineet Khand, Gomati Nagar,  
Lucknow.

No. 71 /Admin. (Services)/2018 Dated: Allahabad: February 09, 2018

Subject: Regarding "UBUNTU 16.04 & CIS 2.0. for judicial officers" at JTRI, UP, Lucknow.

Sir,

With reference to your letter no. JTRI/Ubuntu/2018/262 dated 07.02.2018 on the above subject, I am directed to say that Court has been pleased to permit the following Master Trainers (Judicial Officers) to impart training to the Judicial Officers at JTRI, UP, Lucknow on the dates mentioned against their names:

S. N.	Name of Master Trainers	Date of Programmes
1	Sri Alok Sharma Addl. C.M.M, Kanpur Nagar	19.02.2018 & 20.02.2018 & 21.02.2018 & 22.02.2018
2	Sri Anil Kumar Jha Addl. District Judge, Ghaziabad	19.02.2018 & 20.02.2018 & 21.02.2018 & 22.02.2018
3	Sri Deepak Yadav Secretary, DLSA, Varanasi	19.02.2018 & 20.02.2018 & 21.02.2018 & 22.02.2018
4	Sri Hrishikesh Pandey, Civil Judge (JD), Jaunpur	19.02.2018 & 20.02.2018 & 21.02.2018 & 22.02.2018
5	Sri Vikas Saxena-I Law Officer, SHRC, UP, Lucknow	26.02.2018 & 27.02.2018
6	Sri Ran Dheer Singh, Special Secretary & Addl. L.R, Govt. of U.P, Lucknow	26.02.2018 & 27.02.2018
7	Sri Pankaj Kumar Singh, Registrar, State Consumer Dispute Redressal Forum, UP, Lucknow	26.02.2018 & 27.02.2018
8	Sri Pradeep Kumar Singh-II Addl. Director (Admin.), JTRI,UP, Lucknow	26.02.2018 & 27.02.2018

Yours faithfully,

Sd/-

**Joint Registrar (Judicial) (Services)**

No. 71 (i)/Admin.(Services)/2018 dated: February 09, 2018

Copy forwarded for information and necessary action to -

1. The Principal Secretary (Judicial) & L.R., Government of Uttar Pradesh, Lucknow with the request to inform the officer concerned accordingly.
2. The District & Sessions Judges, Kanpur Nagar, Ghaziabad, Varanasi and Jaunpur with the request to inform the officers concerned accordingly.

3. **Sri Pradeep Kumar Singh-II**, Addl. Director (Admin.), JTRI, UP, Lucknow, **Sri Vikas Saxena-I**, Law Officer, SHRC, UP, Lucknow and **Sri Pankaj Kumar Singh**, Registrar, State Consumer Dispute Redressal Forum, UP, Lucknow.
4. The Private Secretary to Hon'ble Mr. Justice Dilip Gupta with the request to kindly place the aforesaid information before His Lordship.
5. The O.S.D. (Judicial) (Computer)/ I/c Computer Centre, High Court, Allahabad.

Sd/-  
**Assistant Registrar (Services)**